

ITEM NO.30

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI)... 2013
CRLMP.NO(s). 2494

(From the judgement and order dated 15/10/2012 in CRLA No.6265/2009, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UDHAM SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

With CRLMP. /2013(c/delay in filing SLP)

Date: 08/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Syed Mehdi Imam, AOR
Mr. Tabrez Ahmad, Adv.
Mr. Lal Singh Thakur, Adv.
Mrs. Shamama Anis, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

|(Sheetal Dhingra)
|Court Master

|(Juginder Kaur)
|Assistant Registrar

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